

Title : Regarding need to allocate funds from the revenue collected through cess levied on paper and paperboard for development of these industries in Buldhana Parliamentary Constituency, Maharashtra.

**(xii) Need to allocate funds from the revenue collected through cess levied**

**on paper and paperboard for development of these industries**

**in Buldhana parliamentary constituency, Maharashtra**

SHRI ANANDRAO VITHOBAADSUL : Through you, sir, I would like to draw to the attention of the Government that the cess levied on paper and paperboard under Industries Development Regulation Act, 1951 has not been spent on the development of paper industries. As per the information available with me, paper cess shall be spent only for development of paper and paperboard industries.

Sir, near about 20 paper mills are set up in my parliamentary constituency Buldhana in Maharashtra, which is the highest in Maharashtra. A huge amount is collected through cess on paper and paperboard from my constituency. And so far no funds have been allocated out of the revenue collected through cess for the development of paper and paperboard industries in my constituency.

Sir, I request the hon. Minister of Finance and hon. Minister of Small-scale Industries to pay special attention towards development of paper and paperboard industries in my constituency and allocate funds from the revenue collected through cess levied on paper and paperboard under the Industries Development Regulation Act, 1951. Recently the Government of Maharashtra has declared ban on use of plastic bags. Hence, the need for paper and paperboard will enhance tremendously in Maharashtra.